

(b) The information is being collected and will be laid on the Table of the Sabha.

(c) and (d) Will arise after the information as at (b) above is available.

Reconstitution of ICHR

4233. SHRI NILOTPAL BASU:
SHRI JANARDHANA
POOJARY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Indian Council of Historical Research (ICHR) has been reconstituted with appointment of 18 historians;

(b) if so, the name thereof;

(c) whether it is fact that some of these historians are virtually unknown in academic circles and have been appointed due to their links with some commercial organisations; and

(d) if so, the reasons for appointing such unknown persons?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The term of the office of the Council had expired on the 23rd November, 1997 on completion of three years as per Rule 6 of the ICHR. The Government, therefore, nominated 18 historians and constituted the Council as required under the Rule.

(b) The names of 18 historians are given in the Statement (*See below*).

(c) and (d) The historians nominated to the Council are distinguished historians and academics who have been or are associated with institutions of higher learning and research.

Statement

Reconstitution of ICHR

The names of 18 historians nominated by Government of India on the Council of ICHR which was reconstituted on June 01, 1998, are:—

- (1) Prof. Amitabh Mukherjee
- (2) Prof. Chandrashekhar
- (3) Prof. Dharmpal
- (4) Prof. N.G.S. Narayanan
- (5) Prof. B.B. Lal
- (6) Prof. K.S. Lal
- (7) Prof. B.P. Sinha
- (8) Prof. A.R. Khan
- (9) Prof. B.R. Grover
- (10) Prof. Satish Mittal
- (11) Prof. (Mrs.) Mani Kamarkar
- (12) Dr. M.L.K. Murthy
- (13) Prof. S.S. Hans
- (14) Prof. Hari Om
- (15) Prof. H.K. Barpujari
- (16) Prof. Pritpal Bhatia
- (17) Prof. D.N. Tripathi
- (18) Prof. B.R. Kamble

Lack of preservation of rare and historically valuable documents in Archives and Museums

4234. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that innumerable rare and historically valuable documents are perishing in various archives and museums in the country due to lack of preservation care;

(b) if so, whether Government have made any inquiry into the matter and to identify the reasons for lack of facilities for the preservation of valuable documents; and

(c) if so, the details thereof and the steps taken by Government in this regard?